



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Srinagar/Jammu.

Notification
Srinagar, the 16th October, 2017

SRO 436 .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Shri Farooq Ahmad Najar Naib Tehsildar Kanjiullar to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within his territorate jurisdiction of District Shopian.


By order of the Government of Jammu and Kashmir.

S/d-
(Abdul Majid Bhat)
Secretary to Government,
Department of L, J & PA.
Dated: 16 -10- 2017.

NO: LD (P) 2008/Shopian
Copy to the:-

1. Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir.
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate, Shopian. This is with reference to his Letter No. DMS/PA/17/1029-30 dated:- 28-09-2017.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department of L, J& PA (w.7.s.c).


16/10
(Khursheed Ahmad Bhat)
Assistant Legal Remembrancer,
Department of LJ&PA


16-10-2017